

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO. 060/466/2019**

**Chandigarh, this the 18<sup>th</sup> day of September, 2019**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

...

Jaikawar Singh  
s/o Sh. Kali Ram,  
aged about 57 years,  
R/o VPO Khewar, District Sonepat,  
Haryana,  
(Presently working as Data Entry Operator (Group-C) at SAI,  
Northern Regional Centre, Village Joshi Chauhan, Sonepat,  
1311021).

....APPLICANT

(By Advocate: Shri M.K. Bhandari)

VERSUS

1. The Director General, Sports Authority of India, Jawahar Lal Nehru Stadium Complex, East Gate, Lodhi Road, New Delhi 110003.
2. The Regional Director, Sports Authority of India, Northern Regional Centre, Sonepat 131021.
3. M/s OYNX Management Pvt. Ltd. Through the Director General, Sports Authority of India 110003.

....RESPONDENTS

(By Advocate: Shri P.C. Goyal)

**ORDER (Oral)****SANJEEV KAUSHIK, MEMBER (J)**

Mr. P.C. Goyal, learned counsel for respondents, has produced a copy of letter with an undertaking dated 28.3.2019 of applicant, addressed to the Director, Incharge, Sports Authority of India, N.R. Centre, Bahalgarh, Sonepat, intimating to him regarding withdrawal of the present O.A. In the undertaking dated 28.3.2019, the applicant has expressed his willingness to work on outsourcing. The documents are taken on record.

2. Mr. Bhandari, learned counsel for applicant, also submits that he be allowed to withdraw the instant O.A.
3. Accordingly, the O.A. is dismissed as withdrawn.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 18.09.2019**

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